Office of Secretary (Revenue)/Member Secretary(SDMA) Government of Goa

No. 1/6/2/2020/RD(Part)/3293

Dated: 11/04/2020.

To,

- 1. All Secretaries, Government of Goa.
- 2. Collector/Chairperson (DDMA), North-Goa.
- 3. Collector/Chairperson (DDMA, South-Goa.
- 4. All HoDs, Government of Goa.

Sub: Minutes of the State Executive Committee: reg.

On 10/04/2020, the State Executive Committee (SEC) reviewed implementation of the directions issued by the Chairperson, National Executive Committee and as conveyed by the MHA from time to time.

After deliberation, the SEC has taken certain decisions for the proper implementation of the above instructions. Please find enclosed herewith a copy of minutes of SEC meeting for necessary action. The same has approval of the Chairman, SDMA.

(SANJAY KUMAR)
Secretary, Revenue
Member Secretary, SEC & SDMA

Encl.: As above.

Copy to:

- 1. Secretary to Hon'ble Governor, Goa
- 2. Secretary to Hon'ble CM, Goa
- 3. PS to Chief Secretary, Goa

Minutes of Meeting of the State Executive Committee held in the Forest Bhavan, on 10th April 2020

On 10/04/2020, Hon'ble Chief Minister attended the meeting of the State Executive Committee (SEC). Shri Parimal Rai, Chief Secretary/Chairman (SEC) (who is also Principal Secretary, PWD), Goa and all the following members also attended the SEC meeting:

- 1. Shri Puneet Goel, Principal Secretary, Science and Technology
- 2. Shri SK Bhandari, Secretary, Transport
- Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The following officers also attended the meeting as special invitee:

- Daulat A. Hawaldar, Secretary, Finance
- 2. Shri Rajesh Kumar, DIG
- 3. Shri Subhash Chandra, PCCF
- 4. Ms. Nila Mohanan, Secretary, Health
- 5. Shri Amit Satija, Commissioner, Excise
- 6. Shri PS Reddy, Secretary, Fisheries
- 7. Shri. J. Ashok Kumar, Secretary, Tourism
- 8. Shri Sanjay Grihar, Secretary, Panchayats
- 9. Shri C.R. Garg, Secretary, Law
- 10. Ms. Isha Khosla, Secretary, Civil Supply.
- 11. Shri Tariq Thomas, DMA
- 12. Shri. U. P. Parsekar, Principal Chief Engineer (PWD)
- 13. Shri. R. G. Keni, Chief Engineer (Electricity)

After deliberation on the current situation, the SEC noted and decided the following:

 Status of COVID19: Secretary, Health informed that no Covid-19 suspected cases sample is pending for the testing in GMC. Also, no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has seven positive cases of Covid-19. One patient has recovered and has been shifted to a Quarantine facility outside Covid Hospital. The SEC noted with caution that Goa had not yet faced any community transmission.

2. Testing Facilities:

a. Secretary, Health informed that she has received a proposal for getting pre-fabricated structure for throat swab collection, under CSR. One such structure has been installed at Hospicio Hospital in South Goa and it is planned to place similar structures at other Government hospitals of Goa. This facility provides requisite safety to the health worker while taking throat swab samples. The SEC decided that these structures should be placed even if there is a cost involved for its procurement.

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- b. She informed that NIV have recently supplied 2,000 regents kits and 200 RNA extraction kits instead of 2,000 RNA extraction kits as requested for. ICMR has promised to provide the additional requirement as soon as possible.
- c. The GMC has also started testing for SARI related ailments.
- 3. Availability of Masks: The SEC reviewed the progress on the manufacturing of masks. Secretary, WCD informed that he has assessed the capacity of the six agencies (handicrafts and other SHGs) currently undertaking the production of masks. Their current capacity is about 20,000 per day with a cost of about Rs 25 per mask for reusable (washable) masks. Cloths and threads to be provided to them. The SEC directed the officer to finalise the modalities with respect to material and cost.

4. House-to-House Survey:

- a. Secretary, Health informed the SEC that GoI has issued guidelines on going for detailed testing of all SARI patients and rapid testing for people showing ILI symptoms. The survey data would be used for following the above instructions from GoI.
- The Health department has prepared an appeal (video & audio) of the Hon'ble CM.
- 5. Pre-Monsoon Activities: Director (Panchayat) informed that 172 Panchayat out of 191 have started pre-monsoon activities. This work has also started in all 14 municipalities. The SEC noted that the State must be well prepared to handle the monsoon. The SEC expressed concerns that the remaining Panchayats especially in Salcette and Bardez should also start the work immediately to avoid any water logging related issues during the Monsoon.
- 6. Agriculture Activities: Secretary, Agriculture informed that 8 Harvesters have started operating in the State out of total 19 available. He added that he has held meetings with the Marketing Federations for buying the recently harvested crop of the farmers. Hon'ble CM raised concerns at the possible lack of efficient procurement of the produce from the farmers in view of the lockdown situation. He directed the agriculture department to ensure requisite support for the said procurement.
- Enforcement Activities: Police authorities informed that they have issued necessary directions for checking the Goods train, to check the possibility of people using the same for movement in/out of Goa.

8. Availability of Civil Supplies:

a. Secretary, Civil Supply assured that the supply of essential items is normal. Regarding some news articles in the press related to shortages at some small grocery shops, field inquiries have shown that the possible reasons relate to issues such as pending payments by retailers to distributors, liquidity, etc rather than availability of these items in the State. However, the SEC noted that the reports received through the media needs to be verified, for a resolution.

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- b. The Secretary also informed that the reported shortage of Atta is mostly limited to branded Atta in smaller packs. However, she has held meetings with stakeholders to resolve these concerns.
- Stranded Labourers: All the camps are running normal and regular health check ups are carried out to attend to any health related issue on a timely basis.
- 10. Quarantine Facilities: The Nodal Officer informed that he visited both the Quarantine Facilities, and currently there are five inmates in Margao Residency and 3 in Old Goa Residency. All the inmates are normal. One person is also kept at Candolim Residency.
- 11. Foreigners: The Nodal Officer informed the SEC that, till date, a total of 3614 Foreigners have left in 20 flights. He also informed that the State has facilitated the exit of citizens of about 35 countries. He has received thanking messages from those foreign missions and embassies.
- 12. District Observers Reports: All the District Observers informed that the supply of essential items are found to be normal in the field. They have interacted with many shop owners and found that stocks for essential commodities are available with them. The SEC asked them to visit remote areas regularly.

13. Other Issues:

- a. The police authorities informed that their staff of various police stations are in touch with the 700 odd registered senior citizens, to inquire about their welfare and help them meet their requirements, if any. The field officers share pictures taken with senior citizens for monitoring at HQ level.
- PCE (PWD) informed that as directed earlier the work on erecting tents has started for the 8 monitoring posts on various State borders. The structures would be ready by Sunday.
- PCE (PWD) reported that water supply is normal. He started repair of one large-Hydraulic pump, which is likely to finish by Sunday.
- d. CE, Electricity Department reported normal Power supply.

Committee also conveys to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

Secretary, Revenue

Member Secretary, SEC & SDMA